

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1625

ANSWERED ON:16.12.2013

ILLUMINATION AND SIGNAGE FACILITIES ON NATIONAL HIGHWAYS

Semmalai Shri S.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government is aware of the fact that most of the National Highways (NHs) in Tamil Nadu including NH-7 do not have proper illumination and signage facilities;
- (b) if so, whether the Government has taken or proposes to take any action in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a)to(c) Normally it is not the policy of the Government of India to provide for illumination on National Highways as the vehicular traffic on National Highways moves under their own light. However the structural elements like light posts and cable ducts for electrification of new bridges of length 300m and more may be provided if required, provided that the Municipal board / concerned local authority is prepared to meet the initial cost as well as subsequent maintenance charges of electrical installations including the cost of wiring, lamps etc. and also to bear the electricity charges.

In the projects taken up under Public Private Partnership (PPP) mode, lighting facilities are provided at urban areas, junctions, bridges, toll plaza etc by the concessionaire as per scope of the concession agreement and also maintained during the concession period. The provision of signages is sanctioned by the Ministry as an integral part of the original estimate if found deficient. About 108 nos. of high masts and 929 nos. of street lights have been provided on NH 7 in the State of Tamil Nadu.